

expenditure on immediate relief and rehabilitation out of corpus of the CRF, as per the items and norms approved by Government of India.

The extant norms of Calamity Relief Fund (CRF)/National Calamity Contingency Fund (NCCF) *inter-alia* provide assistance as *ex-gratia* payment @ Rs. 1.00 lakh per deceased to the families of deceased persons, and *ex-gratia* payment for loss of a limb or eyes and grievous injury requiring hospitalization. The State Government has reported that in the instant case no *ex-gratia* payment has been made to the families of the missing persons.

#### **Delhi, RWAs flouting the guidelines for operation of gates**

2237. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of many RWAs in Delhi flouting the guidelines in the matter of operation of colony gates in their colonies;

(b) whether installed gates along with wicket gates are kept closed during whole day resulting in lot of hardship to residents;

(c) whether a case of RWA of B-Block, Double storey, Ramesh Nagar, New Delhi- 15 has been noted by Delhi Police which keeps gates of its own Block closed during the day resulting in innumerable hardship to residents of the same Block; and

(d) what action Government proposes to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. Complaints have been received regarding closing of gates during day time by Resident Welfare Associations (RWAs) and action is taken whenever such complaints are received.

(c) and (d) No complaint has been received by Delhi Police in respect of RWA of B-Block, Double Storey, Ramesh Nagar, New Delhi-15. However, action is taken as and when such complaints are received.

#### **Cases of robbery and snatching in Delhi and NCR**

2238. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that cases of robbery involving criminals operating on motorcycles have increased manifold in Delhi and NCR and cases of snatchings have become very frequent as a result girls and women are living in fear;

(b) if so, the details thereof for the last six months;

(c) whether it is also a fact that local Police discourage the victims from lodging FIRs; and

(d) if so, what action Government has taken or proposes to take to contain robberies and snatchings in Delhi and NCR?